NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

28. C.P. (IB)/666(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Top India Logistics
Vs
Rnglab (India) Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Jasveen Bindra, Ld. Counsel for the Operational Creditor present. None present on behalf of the Respondent present.
2. Right to file reply was forfeited vide order dated 04.01.2023.
3. List this matter on **19.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/